## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 15 OF 2016**

Dated: 11<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. S. Alagesan for

Mr. Sethu Ramalingam for R-1

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.11.2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/kt